

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 342/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

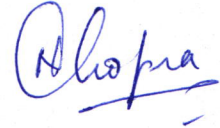
NAME OF THE PARTIES: M/s. Reliance Netcentre.com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Counsel Sidharth  
Samanthray a/w  
Nisali Chopra  
i/b Junnankar &  
Associates

Petitioner Company



**COMMON ORDER**

TCSP No. 342/230-232/NCLT/MB/MAH/2017

TCSP No. 343/230-232/NCLT/MB/MAH/2017

TCSP No. 344/230-232/NCLT/MB/MAH/2017

TCSP No. 345/230-232/NCLT/MB/MAH/2017

TCSP No. 346/230-232/NCLT/MB/MAH/2017

TCSP No. 347/230-232/NCLT/MB/MAH/2017

Petition allowed, vide separate Orders.

sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)